HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-16/2016-19- 15786 Dated: 24.12.2019

NOTICE OF TENDER FOR SUPPLY, INSTALLATION AND TESTING OF 41 NUMBER OF MULTI FUNCTIONAL PRINTERS

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <u>http://tendersodisha.gov.in</u> in two bid format to be received through online mode only towards supply, installation and testing of 41 number of Multi Functional Printers.

	Name of the work	supply and testing of 41 number of Multi Functional Printers.
1	Date and Time of availability of the bid document on the portal	34.12.2019
2	Last Date and Time for downloading of bids in the portal	14.01.2020
3	Last Date and Time for uploading of bids	14.01. 2020
4	Date and Time for opening of Technical Bids	15-01. 2020, 2:30 PM onewards.
5	Tender Cost	₹1000/- (One Thousand), non-refundable, only shape of Demand Draft
6	Earnest Money Deposit (EMD)	₹27,000/- (Toventy Server) Thousand), refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal http://tendersodisha.gov.in

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

23/12/2014

Registrar (Judicial) Orissa High Court, Cuttack